

Name of the corporate debtor: SMARTERING INFRATECH PRIVATE LIMITED (formerly known as Palmohan Electronics Private Limited)

Annexure-7

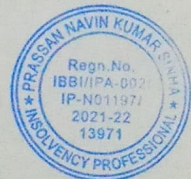
Date of commencement of CIRP: Date of Order is 29/09/2022 (Email Copy of order received on 30/09/2022)

List of creditors as on: 15/12/2022

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of Claims received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Delhi VAT	NCT of Delhi	09.12.2022	38,64,900.00	38,64,900.00	Arrears of tax interest and penalty	No	Nil	0	0	38,64,900.00	0	The provisional verification of claims are done as the books of accounts are not provided by the corporate debtor
				38,64,900.00	38,64,900.00								

Prasanna Sinha



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